

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5366/2020

This the 14th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Abdul Rehman Lone S/o Mohammad Akber Lone R/o Chanigund Aged 52 years & Ors.Applicants

(Advocate:- Mr. JAHANGIR IQBAL GANAI)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt., Forest Deptt., Civil Secretariat Jammu & Ors.Respondents

(Advocate: _____)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicant's counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil